## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 51/2017 CrlM No. 318/2019[1/2019]

Rashid Mohd.

.....Petitioner/Applicant (s)

Through:- Mr. R. K. Kotwal, Advocate (on audio call from residence in Jammu)

V/s

State of J&K

....Respondents (s)

Through: - Mr. Aseem Sawhney, AAG (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 12.06.2020

List before some other Bench on 01.07.2020.

(RAJNESH OSWAL) JUDGE

Jammu 12.06.2020 (Rakesh)